

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject:- Engagement of retired Officers/officials of High Court and District Courts for weeding out old records.

O R D E R

No. 1501 **Dated :** 20-3-2019

The services of following retired Officers/officials of the High Court and District Courts are hereby engaged for weeding out old records, physical verification and proper arrangement and pagination of Court files as also for conducting quantity check of the digitized Court record of the High Court: -

S. No.	Name of the retired Officer/official	Designation
Srinagar Wing of the High Court		
1.	Nisar Ahmad Malik	Deputy Registrar
2.	Haroon Rashid Lone	Deputy Registrar
3.	Nissar Ahmad Khan	Deputy Registrar
4.	Mohammad Akbar Mir	Section Officer
5.	Mohammad Akbar Mir	Section Officer
6.	Bashir Ahmad Khan	Accounts Officer
7.	Hafizullah Najar	Accounts Officer
8.	Illyas Ahmad Pandit	Administrative Officer
9.	Showkat Mehmood Makhdoomi	Section Officer
10.	Mushtaq Ahmad Shah	Section Officer
11.	Abdul Gaffar Dar	Section Officer
12.	Mushtaq Ahmad Bhat	Section Officer
13.	Muhtar Ahmad Wafai	Section Officer
14.	Bashir Ahmad Malik	Head Assistant
15.	Mohammad Amin Mir	Head Assistant
16.	Abdul Razak Khan	Head Assistant
17.	Hafizullah Mir	Head Assistant
18.	Showkat Hussain	Administrative Officer
19.	Abdul Hamid Gujri	Section Officer
20.	Abdul Rashid Mir	Process Server

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Jammu Wing of the High Court		
1.	Bua Ditta Sharma	Deputy Registrar
2.	Khem Raj	Deputy Registrar
3.	Mohammad Arif Dar	Deputy Registrar
4.	Himmat Singh Balouria	Deputy Registrar
5.	Kewal Krishan Sharma	Assistant Registrar
6.	Parveen Singh	Assistant Registrar
7.	Santosh Kumar Bhat	Administrative Officer
8.	Rakesh Kumar Kotwal	Administrative Officer
9.	Satpal Sharma	Jamadar
10.	Raj Nath	Section Officer
11.	Mohan Lal Sharma	Section Officer
12.	Lal Din	Section Officer
13.	Manzoor Hussain	Section Officer
14.	Krishan Lal	Section Officer
15.	Anil Suri	Section Officer
16.	Neelam Kumari	Section Officer
17.	Bharat Chand	Section Officer
18.	Anil Kumar Kotwal	Section Officer
19.	Ashok Kumar	Section Officer
20.	Mohammad Din Sheikh	Section Officer
21.	Bhagwant Singh	Head Assistant
22.	Subash Chander Gupta	Head Assistant
23.	Mohammad Hussain	Head Assistant
24.	Prem Nath Tickoo	Head Assistant
25.	Ghulam Nabi	Head Assistant
26.	Mohammad Yousuf Bohroo	Head Assistant
27.	Pawan Kumar Baloria	Head Assistant
28.	Vijay Kumar Chopra	Head Assistant
29.	Brij Krishan Bhat	Head Assistant
30.	Shri Kumar Kotwal	Head Assistant
31.	Shamsudin	Process Server
32.	Gopi Nath	Process Server
33.	Harbans Singh	Process Server

The engagement of services of the above named officers /officials shall be subject to the following stipulations:

- The engagement shall be, in the first instance for period of three months subject to review after every one month and a report in this regard shall be furnished by the concerned Registrar Judicial to the undersigned.*

2. The concerned Registrar Judicial shall evaluate and evolve effective supervisory mechanism to monitor the work and performance of the retired working employees to ensure optimum utilization of their working capacity.
3. The engaged retired employees shall be paid fixed remuneration in the following manner: -
 - i. Retired Gazetted Employees: Rs. 30,000/ per month.
 - ii. Non Gazetted officials other than Class-IV Employees: Rs. 25,000/ per month.
 - iii. Class-IV Employees: Rs. 15,000/ per month.
4. The above said remunerations are lump sum in nature and no other amount shall be payable and allowances/facilities such as transport etc. shall not be admissible.

By order;

(Sanjay Dhar)
Registrar General
28/3/19

No: 60662-723 /NG

Dated 20-3-2019

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Her Ladyship.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Central Project Coordinator, e-Courts, High Court of J&K, Jammu for uploading the same on the website.
6. Chief Accounts Officer, High Court Main Wing, Jammu
7. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information and necessary action
8. S/Shri _____
...for immediate compliance and with the direction to report before the Registrar Judicial, High Court Wing, Jammu/Srinagar, respectively.
9. Order Book.

Registrar General
28/3/19